

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/20015/2026 BLAPL/6932/2026	AMIT PRADHAN VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	RAIRAKHOL /298 /2025 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000088/2025
2	D-BLAPL/20157/2026 BLAPL/6933/2026	RAMACHANDRA BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack)
3	D-BLAPL/19925/2026 BLAPL/6934/2026	PURUSOTTAM MALI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	2(A)CC/0000063/2026 MAIDALPUR /23 /2026 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000248/2026
4	D-BLAPL/19930/2026 BLAPL/6935/2026	RAMAKANTA NAYAK VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal)
5	D-BLAPL/19939/2026 BLAPL/6936/2026	SOMANATH PRASKA @ SOMNATH PRASKA VS STATE OF ODISHA	SK. ZAFARULLA VS	2(A)CC/0000020/2025 LAXMIPUR /28 /2022 A.D.J.,KORAPUT(Koraput)
6	D-BLAPL/20269/2026 BLAPL/6937/2026	MANMATH SWAIN @ BUNA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	CT/0000085/2022 MANCHESWAR P.S. /363 /2021 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE
7	D-BLAPL/19964/2026 BLAPL/6938/2026	JUREN DAS VS STATE OF ODISHA	SIDHARTHA DAS VS	TR/0000486/2021 BARIPADA TOWN /390 /2026 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M
8	D-BLAPL/19973/2026 BLAPL/6939/2026	DHEGA @ SUNIL MANSINGH @ SUNIL KUMAR MANSINGH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	CT/0000700/2026 KHURDA SADAR /344 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor
9	D-BLAPL/18030/2026 BLAPL/6940/2026	BICITRA MANDAL VS STATE OF ODISHA	ARIJEET MISHRA VS	TR/0000133/2025 JEYPURE TOWN /126 /2026 SPECIAL JUDGE(POCSO),JEYPURE(Kora
10	D-BLAPL/20013/2026 BLAPL/6941/2026	HARIBANDHU KARLIA @ BARALIA VS STATE OF ODISHA	ARIJEET MISHRA VS	Spl/0000057/2026 BOIPARIGUDA /142 /2026 S.D.J.M.-CIVIL JUDGE (JD),JEYPURE(Ko
11	D-BLAPL/18785/2026 BLAPL/6942/2026	KANHU CHARAN SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	GR/0000610/2026 NUAGAON /281 /2025 SPECIAL JUDGE (POCSO), NAYAGARH(TR/0000036/2026

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12	D-BLAPL/18923/2026 BLAPL/6943/2026	SASIBHUSAN PALAI VS STATE OF ODISHA	LALATENDU PAL VS	TANGARPALI /49 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000120/2024
13	D-BLAPL/20031/2026 BLAPL/6944/2026	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000018/2026
14	D-BLAPL/19323/2026 BLAPL/6945/2026	GOLAK MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /101 /2026 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000176/2026
15	D-BLAPL/19379/2026 BLAPL/6946/2026	DEEPAK PRADHAN @ KALIA VS STATE OF ODISHA	JOGESH CHANDRA JENA VS	KHURDA MODEL /317 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(P TR/0000100/2026
16	D-BLAPL/20262/2026 BLAPL/6947/2026	MANABHANJAN TRIPATHY VS STATE OF ODISHA	JAYADEBA BEHERA VS	G.R.P.S.,SAMBALPUR /86 /2026 DISTRICT & SESSIONS JUDGE,SAMBAL TR/0000067/2026
17	D-BLAPL/19390/2026 BLAPL/6948/2026	PRAMOD BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	TIGIRIA /45 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000131/2023
18	D-BLAPL/20078/2026 BLAPL/6949/2026	BISWANATH DHADA @ KABULA VS STATE OF ODISHA	DALIRANI BEHURAY VS	BHADRAK TOWN /174 /2026 S.D.J.M.,BHADRAK(Bhadrak) GR/0000735/2026
19	D-BLAPL/20279/2026 BLAPL/6950/2026	GOBARDHAN MAHANTA VS STATE OF ODISHA	SK. ZAFARULLA VS	TELKOI /324 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000123/2025
20	D-BLAPL/19644/2026 BLAPL/6951/2026	SANOJ KHATUA VS STATE OF ODISHA	SANJUKTA MUNDA VS	/ / 2ND A.D.J., SAMBALPUR(Sambalpur) TR/0000113/2025
21	D-BLAPL/16861/2026 BLAPL/6952/2026	BASANTA GURU VS STATE OF ODISHA	BHAGAT SINGH VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
22	D-BLAPL/20263/2026 BLAPL/6953/2026	PRAMOD NAIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELLAGUNTHA /307 /2026 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000291/2026
23	D-BLAPL/20281/2026	INAITULLA MANDAL @ INAITULLA MONDAL	SUDHANSU SEKHAR DASH	BHADRAK RURAL /82 /2013

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	BLAPL/6954/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000013/2013
24	D-BLAPL/15212/2026 BLAPL/6955/2026	SACHIN @ HAREKRUSHNA SUNANI VS STATE OF ODISHA	BIKASH KUMAR KUND VS	DHARUADIHI /170 /2024 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000035/2025
25	D-BLAPL/19407/2026 BLAPL/6956/2026	LAXMINARAYANA PATRA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	PARLAKHEMUNDI /181 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA GR/0000373/2025
26	D-BLAPL/19420/2026 BLAPL/6957/2026	MADHAB KHEMUDU VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /203 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000220/2023
27	D-BLAPL/19829/2026 BLAPL/6958/2026	ALOK PATRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	MAHULPADA /7 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000017/2026
28	D-BLAPL/19868/2026 BLAPL/6959/2026	BASANT SINGH @ SINGH SIR @ BIG BOSS VS STATE OF ODISHA	UMA SHANKAR PATEL VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000591/2026
29	D-BLAPL/20282/2026 BLAPL/6960/2026	BIGUL @ CHANDAN SENAPATI VS STATE OF ODISHA	ABIT SAHU VS	KANAS /42 /2026 JMFC, KANAS(Puri) GR/0000065/2026
30	D-BLAPL/19909/2026 BLAPL/6961/2026	THAKUR PRASAD HARPAL VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	JONK /231 /2026 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000027/2026
31	D-BLAPL/19929/2026 BLAPL/6962/2026	KISHOR CHANDRA SAHOO @ KUCHHI @ KISHOR SAHOO VS STATE OF ODISHA	DIPTI DHALL VS	KAMAKHYANAGAR /198 /2007 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR GR/0000703/2007
32	D-BLAPL/19979/2026 BLAPL/6963/2026	GULSHAN SAHU VS STATE OF ODISHA	MAHADEV SAHU VS	RAMPUR (SONEPUR) /44 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000006/2026
33	D-BLAPL/20241/2026 BLAPL/6964/2026	SANJAY HARIJAN @ BHASKAR HARIJAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	B.SINGHPUR /15 /2025 DISTRICT & SESIONS JUDGE,JEYPORE(Jaypur) CT/0000160/2025
34	D-BLAPL/20265/2026 BLAPL/6965/2026	RAMESH MEHER VS	SUDHANSU SEKHAR DASH VS	PAHALA /462 /2025 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR

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35	D-BLAPL/10456/2026 BLAPL/6966/2026	STATE OF ODISHA BAPI @ JANMEJAYA MALLICK VS	CHEERA RANJAN SATAPATHY VS	TR/0000747/2025 TANGI /386 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000194/2025
36	D-BLAPL/18111/2026 BLAPL/6967/2026	STATE OF ODISHA SANIA KERKETTA VS	BIKASH KUMAR DASH VS	LAHUNIPADA /258 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh) GR/0001028/2025
37	D-BLAPL/18943/2026 BLAPL/6968/2026	STATE OF ODISHA SAMIR SETHI VS	SUBODH KUMAR MOHANTY VS	GANIA /76 /2026 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000251/2026
38	D-BLAPL/19150/2026 BLAPL/6969/2026	STATE OF ODISHA JAHANARA BEWA VS	GURUPRASAD BEHERA VS	// SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000013/2026
39	D-BLAPL/20267/2026 BLAPL/6970/2026	STATE OF ODISHA NIRANJAN SETHY VS	DEBENDRA KUMAR BEHERA VS	JEYPORE VIGILANCE /11 /2026 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000007/2026
40	D-BLAPL/20029/2026 BLAPL/6971/2026	STATE OF ODISHA(VIG.) SIMANCHAL BEHERA VS	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /264 /2026 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PURI GR/0000263/2026
41	D-BLAPL/20233/2026 BLAPL/6972/2026	STATE OF ODISHA SATYANARAYAN SETHY VS	DEBENDRA KUMAR BEHERA VS	JEYPORE VIGILANCE /11 /2026 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000007/2026
42	D-BLAPL/19965/2026 BLAPL/6973/2026	STATE OF ODISHA(VIG.) MADAN NAIK VS	BISWAJIT RANJAN TRIPATHY VS	BOUDH /255 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000099/2026
43	D-BLAPL/20315/2026 BLAPL/6974/2026	STATE OF ODISHA BHIMSEN PRASAD TUDU VS	DHANANJAYA MUND VS	BARANGA /283 /2026 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000936/2026
44	D-BLAPL/20257/2026 BLAPL/6975/2026	STATE OF ODISHA BABULA @ BABUL MOHARANA VS	DURGA PRASAD DHAL VS	CAPITAL P.S. /717 /2021 S.D.J.M.,BHUBANESWAR(Khordha) CT/0006196/2021
45	D-CMP/29807/2026 CMP/1105/2026	STATE OF ODISHA SUSHANTA KUMAR SAHOO VS SARASWATI NAYAK	BHASKAR CHANDRA PANDA VS	// A.D.J.,ATHAGARH(Cuttack) Fao/0000005/2025

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46	D-CMP/30074/2026 CMP/1106/2026	HUSINARA BEGUM@ HASINA BEGUM VS SK. MOJAFAR MOHAMMAD	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapu CMA/0000154/2025
47	D-CMP/30084/2026 CMP/1107/2026	HUSINARA BEGUM@ HASINA BEGUM VS SK. MOJAFAR MOHAMMAD	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapu CMA/0000154/2025
48	D-CMP/29784/2026 CMP/1108/2026	KANAKALATA ROUT @ SAPANI VS DOLAGOBINDA PRADHAN	ASHOK KUMAR SAHOO VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendra IA/0000500/2015
49	D-CMP/28177/2026 CMP/1109/2026	SANGRAM KESHARI PATTANAIK@SANGRAM PATTANIK VS SANTOSH KUMAR PATTANAIK	MANAS RANJAN PRADHAN VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE CS/0000064/2012
50	D-CMP/28908/2026 CMP/1110/2026	PRATYUSH MISHRA VS LAXMINARAYAN MISHRA	SAMIR KUMAR MISHRA (SR.ADV.) VS	// CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000271/2017
51	D-CMP/30115/2026 CMP/1111/2026	SRIKRISHNA ESTATE AND CONSTRUCTION PVT. LTD., BHUBANESWAR VS PRAYASH REALCON PVT. LTD., KOLKATA	SUMIT KUMAR MOHANTY VS	// CIVIL JUDGE (JD),PURI(Puri) CMA/0000060/2026
52	D-CMP/24614/2026 CMP/1112/2026	RATAN HATI VS BARUN LATH	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,KUCHINDA(Sambalpur) Fao/0000006/2025
53	D-CMP/30633/2026 CMP/1113/2026	SABITA SHARMA VS KRISHNA CHANDRA SHARMA	SANTOSH KUMAR SAMANTARAY VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal CS/0000079/2014
54	D-CMP/30123/2026 CMP/1114/2026	SAHIL DHIR VS SANJAY KUMAR DHIR	TAPOBANTA BARIK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0001950/2023
55	D-CMP/30263/2026 CMP/1115/2026	SUNANDA SATAPATHY VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// CIVIL JUDGE (SD),GUNUPUR(Rayagada) CS/0000162/2017
56	D-CMP/30129/2026 CMP/1116/2026	ANIL KUMAR DHIR VS SANJAY KUMAR DHIR	TAPOBANTA BARIK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0001950/2023
57	D-CMP/30556/2026	REV ANANTA KUMAR NAG	DIPTI RANJAN BHOKTA	//

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	CMP/1117/2026	VS SUBODH CHANDRA BENYA @ MUNA	VS	CIVIL JUDGE (SD),NAWARANGPUR(Na
58	D-CMP/27735/2026	ANANNYA ANUSUYA NAIK	RANJAN KUMAR ROUT	CS/0000003/2025
	CMP/1118/2026	VS BHARAT PATEL	VS	//
59	D-CONTC/19653/2026	SUKANTA KHANDAYATRAY	JYOTIRMAYA SAHOO	CIVIL JUDGE (SD),SAMBALPUR(Sambal
	CONTC/3806/2026	VS	VS	IA/0000010/2024
		SATYABRATA SAHU,IAS		//
60	D-CONTC/20586/2026	GURUDEV JENA	ADV.	//
	CONTC/3807/2026	VS	VS	0
		BIRENDRA KORKARA, DIRECTOR OF SECONDARY EDUCATION ORISSA,BHUBANESWAR		//
61	D-CONTC/20625/2026	ASHOK KUMAR PRADHAN	ADV.	//
	CONTC/3808/2026	VS	VS	0
		SIBASIS PARIDA, OAS, TAHASILDAR, JATANI		//
62	D-CONTC/20805/2026	MANI PRASAD SAMANTA	ADV.	//
	CONTC/3809/2026	VS	VS	0
		AJAYA KUMAR PATRA,O.E.S-I, DISTRICT EDUCATION OFFICER, GANJAM		//
63	D-CONTC/20847/2026	BALABHADRA SAHOO	ADV	//
	CONTC/3810/2026	VS	VS	0
		SRINJAY KUMAR, ASSISTANT PROVIDENT FUND COMMISSIONER,BHUBANESWAR		//
64	D-CONTC/20973/2026	M.C. OF GRAM PANCHAYAT HIGH SCHOOL, KISHOREPRASAD	ADV.	//
	CONTC/3811/2026	VS	VS	0
		DR N. THIRUMALA NAIK, IAS		//
65	D-CONTC/20977/2026	M.C. OF DEVELOPMENT OF JANASAMAJ GIRLS HIGH SCHOOL,KENDUDHIPI	ADV.	//
	CONTC/3812/2026	VS	VS	0
		DR N. THIRUMALA NAIK, IAS		//
66	D-CONTC/21060/2026	M.M.ENGINEERS AND CONSULTANTS, CUTTACK	ADV.	//
	CONTC/3813/2026	VS	VS	0
		KIRANDEEP KAUR SAHOTA, IAS, VICE CHAIRMAN, C.D.A., CUTTACK		//
67	D-CONTC/21281/2026	RAJENDRA KUMAR DASH	ADV.	//
	CONTC/3814/2026	VS	VS	0
		DR. NOONSAVATH THIRUMALA NAIK, I.A.S		//
68	D-CONTC/21601/2026	ANNADA PRASAD TRIPATHY	ADV.	//
	CONTC/3815/2026	VS	VS	0

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69	D-CONTC/28541/2026 CONTC/3816/2026	KALI PRASANNA MOHAPATRA, IAS TRILOCHAN SAHOO VS MANORANJAN NAYAK, CONTROLLER OF ACCOUNTS, ODISHA	ADV. VS	// // 0 //
70	D-CONTC/28238/2026 CONTC/3817/2026	SURU MOHAN GURU VS DR.SANJAYA KUMAR MOHAPATRA, C.D.M AND P.H.O., DHENKANAL	ADV. VS	// 0 //
71	D-CONTC/21770/2026 CONTC/3818/2026	BASUDEV DASH VS DEV PEEYUSH BHARADWAJ, COMMANDANT, KOLKATA	ADV. VS	// 0 //
72	D-CONTC/21794/2026 CONTC/3819/2026	M.C. OF BHISMAGIRI GIRLS HIGH SCHOOL,BHISMAGIRI VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
73	D-CONTC/22001/2026 CONTC/3820/2026	DEBASIS DAS VS Y.B.KHURANIA, I.P.S	ADYASIDHI MISHRA VS	// 0 //
74	D-CONTC/22432/2026 CONTC/3821/2026	SARAT KUMAR BEHERA VS DR. THIRUMALA NAYAK, I.A.S.	ADV. VS	// 0 //
75	D-CONTC/23287/2026 CONTC/3822/2026	SABITA PATRA VS JAYANT KUMAR JAYASINGH, O.A.S (S.B) TAHASILDAR, BHUBANESWAR	SANJAY KUMAR SAMANTARAY VS	// 0 //
76	D-CONTC/23412/2026 CONTC/3823/2026	SANTOSH KUMAR RATH VS DR.N. THIRUMALA NAIK, IAS	ADV. VS	// 0 //
77	D-CONTC/24465/2026 CONTC/3824/2026	ASHOK KUMAR SAHOO VS KALI PRASANNA MOHAPATRA, I.A.S	ADV. VS	// 0 //
78	D-CONTC/29690/2026 CONTC/3825/2026	NISHAKAR SAHOO VS RASHMIREKHA AMANTA, DEPUTY COMMISSIONER, B.M.C,KHURDA	ADV VS	// 0 //
79	D-CONTC/24734/2026 CONTC/3826/2026	SANTANU KUMAR DEHURY VS NIRANJAN SAHOO, OES-1 (SB) D.E.O, ANGUL	ADV. VS	// 0 //

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80	D-CONTC/25206/2026 CONTC/3827/2026	DURYADHAN MALLIK VS BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF, WATER RESOURCES DEPTT.	SWAPNIL ROY VS	// 0 //
81	D-CONTC/29617/2026 CONTC/3828/2026	SNIGDHA RANI BEHERA VS TANMITA KARA, BDO, BASUDEVPUR,BHADRAK	ADV VS	// 0 //
82	D-CONTC/27543/2026 CONTC/3829/2026	SATRUGHANA DASH VS RAJESH KUMAR SWAIN, O.E.S	ARUPANANDA GOSWAMY VS	// 0 //
83	D-CONTC/14416/2026 CONTC/3830/2026	BHASKAR PRADHAN VS USHA PADHEE, PRINCIPAL SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPTT. ,BHUBANESWAR	ADV. VS	// 0 //
84	D-CONTC/23036/2026 CONTC/3831/2026	SUDHIR CHANDRA SWAIN VS SANJAY KUMAR SINGH, I.A.S	ADV. VS	// 0 //
85	D-CONTC/24026/2026 CONTC/3832/2026	DR. BISHNU PRASAD DASH VS ARAVIND AGARWAL, I.A.S	ADV. VS	// 0 //
86	D-CONTC/26047/2026 CONTC/3833/2026	BIJAY KUMAR SAMANTARAY VS YOGESH BAHADUR KHURANIA, IAS	BIBHUTI BHUSAN DASH VS	// 0 //
87	D-CONTC/29827/2026 CONTC/3834/2026	MIHIR KUMAR RAY VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
88	D-CONTC/29828/2026 CONTC/3835/2026	SMITARANI PATRA VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
89	D-CONTC/29830/2026 CONTC/3836/2026	BIDYUTANANDA BASTIA VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
90	D-CONTC/29833/2026 CONTC/3837/2026	SURESH KUMAR DASH VS ARAVIND AGRAWAL, IAS	PRAKASH KUMAR ROUT VS	// 0 //
91	D-CONTC/29835/2026	RAMA CHANDRA SAHOO	PRAKASH KUMAR ROUT	//

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	CONTC/3838/2026	VS	VS	0
		ARAVIND AGRAWAL, IAS		//
92	D-CONTC/14425/2026	NANDANANDAN RATH	ADV.	//
	CONTC/3839/2026	VS	VS	0
		USHA PADHEE, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPT., BHUBANESWAR		//
93	D-CONTC/17072/2026	ANIL KUMAR BHANJDEO	ADV.	//
	CONTC/3840/2026	VS	VS	0
		UMA NANDURI, PRINCIPAL CHIEF CONSERVATOR OF FOREST, ORISSA		//
94	D-CONTC/26075/2026	GAURAHARI @ GOURAHARI MOHANTA	ADV.	//
	CONTC/3841/2026	VS	VS	0
		RUPALI HANSDAH, TAHASILDAR, KARANJIA		//
95	D-CONTC/21943/2026	PRASANNA PRADHAN	ADV	//
	CONTC/3842/2026	VS	VS	0
		VISHAL KUMAR DEV, IAS, SECRETARY ENERGY DEPTT.		//
96	D-CONTC/23407/2026	RABINDRA SAHOO	ADV.	//
	CONTC/3843/2026	VS	VS	0
		SUSHANTA KUMAR BARIK (OAS), THE SUB-COLLECTOR, UDALA, MAYURBHANJ		//
97	D-CONTC/23823/2026	BATAKRUSHNA SAMAL	ADV.	//
	CONTC/3844/2026	VS	VS	0
		SUBHA SARMA, PRINCIPAL SECRETARY TO GOVT. OF ODISHA, WATER RESOURCES DEPT., KHURDA		//
98	D-CONTC/28537/2026	SATCHIDANANDA BEHERA	DHIRENDRA KUMAR MOHAPATRA	//
	CONTC/3845/2026	VS	VS	0
		SACHIN RAMACHANDRA JADAV, I.A.S.		//
99	D-CONTC/25208/2026	NIMAI CHARAN SENAPATI	SWAPNIL ROY	//
	CONTC/3846/2026	VS	VS	0
		BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF WATER RESOURCES DEPTT.		//
100	D-CONTC/14855/2026	PRAJAPATI MAJHI	ADV	//
	CONTC/3847/2026	VS	VS	0
		SHUBHA SARMA, IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//
101	D-CONTC/14873/2026	HRUDAMANI MAJHI	ADV	//
	CONTC/3848/2026	VS	VS	0
		SUBHA SARMA, IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//
102	D-CONTC/15000/2026	JAGU MAJHI	ADV	//
	CONTC/3849/2026	VS	VS	0

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103	D-CRLA/19957/2026 CRLA/572/2026	SHUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. TAJU@TAJUDDIN KHAN@TAYAB KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// TIGIRIA /223 /2025 A.D.J.,ATHAGARH(Cuttack) ST/0000037/2026
104	D-CRLA/17031/2026 CRLA/573/2026	DEBASISH PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOSANINUAGAM /3 /2019 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000112/2019
105	D-CRLA/15135/2026 CRLA/574/2026	SRIKANT @ TRANDUL GURU VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /79 /2026 A.D.J.,BARGARH(Bargarh) CT/0000193/2026
106	D-CRLA/19722/2026 CRLA/575/2026	SAROJ PANIGRAHI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /510 /2025 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000156/202
107	D-CRLMC/18211/2026 CRLMC/2172/2026	RIKHERAM CHHATRIA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /126 /2014 J.M.F.C.,KHARIAR(Nuapada) CT/0000271/2014
108	D-CRLMC/19542/2026 CRLMC/2173/2026	DIPU DEHURY VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	DHENKANAL SADAR /39 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000064/2026
109	D-CRLMC/19837/2026 CRLMC/2174/2026	SAI DARBAR INFRATECH PVT LTD VS NITYANANDA PARIDA	SOUBHAGYA SWAIN VS	// J.M.F.C.(III),BHUBANESWAR(Khordha) ICC/0004800/2024
110	D-CRLMC/17807/2026 CRLMC/2175/2026	SAMIR NAIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BHANJANAGAR /1269 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0002149/2025
111	D-CRLMC/19931/2026 CRLMC/2176/2026	BABU@GANESH CHANDRA SETHY@GANESH CHANDRA SETHI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	//0 SPECIAL JUDGE (POCSO), BALASORE(Balasore) Spl/0000004/2015
112	D-CRLMC/16558/2026 CRLMC/2177/2026	ARABINDA SAMANTARAY VS PRAVASINI ROUT @ SAMANTARAY	SUBASH CHANDRA PUSPALAKA VS	//0 JUDGE FAMILY COURT, KENDRAPARA EXECUTION CASE/0000006/2015
113	D-CRLMC/19385/2026 CRLMC/2178/2026	INOJ DAS @ INAJA DAS VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	AUL /153 /2025 J.M.F.C.,AUL(Kendrapara) GR/0000366/2025

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114	D-CRLMC/20401/2026 CRLMC/2179/2026	M/S. KRUSHNA FILLING STATION, RAYAGADA VS GIRIJA PRASAD RAY	BUDHIRAM DAS VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000031/2025
115	D-CRLMC/20199/2026 CRLMC/2180/2026	AMIYA KUMAR MOHANTY VS STATE OF ODISHA	MILAN KANUNGO,(SR.ADV.) VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0003334/2026
116	D-CRLMC/20225/2026 CRLMC/2181/2026	MIR MEHMUD ALLI@RINKU@MIR MEHEMMUD ALLI@RINKU@MIR MEHMOOD ALI@KAM MOHAPAD ALLI VS STATE OF ODISHA	STATE OF ODISHA VS	/ /0 A.D.J.,SALIPUR(Cuttack) ST/0000075/2025
117	D-CRLMC/20526/2026 CRLMC/2182/2026	RAM CHANDRA PATRA VS STATE OF ODISHA(VIG.)	AMIT KUMAR DAS VS	JEYPORE VIGILANCE /32 /2014 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000014/2014
118	D-CRLMC/20041/2026 CRLMC/2183/2026	BHISMA NARAYAN NAYAK@VISMA NARAYAN NAYAK VS STATE OF ODISHA	BIGYAN KUMAR SHARMA, (SR.ADV.) VS	LINGARAJ P.S. /135 /2025 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000410/2025
119	D-CRLMC/19899/2026 CRLMC/2184/2026	LAXMIDHAR JENA VS STATE OF ODISHA	P.ANUP DASH VS	TUMUSINGA /222 /2022 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY ICC/0000011/2025
120	D-CRLMC/20668/2026 CRLMC/2185/2026	ANNADA PRASAD MOHAPATRA@ANANDA PRASAD MOHAPATRA VS KUNTALA MOHANTA	MITHUN DAS VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH ICC/0000016/2021
121	D-CRLMP/18599/2026 CRLMP/858/2026	DILLIP KUMAR KARMI VS STATE OF ODISHA	BIKASH KUMAR DASH VS	/ /0 () //
122	D-CRLMP/6343/2026 CRLMP/859/2026	VICTIM VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
123	D-CRLMP/10485/2026 CRLMP/860/2026	CHINMAYEE PANDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
124	D-CRLMP/19425/2026 CRLMP/861/2026	SUKANTA KUMAR MUDULI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ / () //
125	D-CRLMP/19595/2026	BINOD KUMAR SUNDI	KULDEEP MOHANTY	/ /

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	CRLMP/862/2026	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/17354/2026 CRLMP/863/2026	HEMALATA BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BHADRAK RURAL /387 /2026 () //
127	D-CRLMP/17662/2026 CRLMP/864/2026	PURNA CHANDRA PATRA VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	GOBINDAPUR /121 /2026 () //
128	D-CRLMP/13848/2026 CRLMP/865/2026	AVINASH DASH VS STATE OF ODISHA	RAGHUNATH BISWAL VS	MARINE PENTHAKATA /103 /2025 () //
129	D-CRLMP/13651/2026 CRLMP/866/2026	LALAT KISHORE JENA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	SINGHADWAR PS /13 /2022 () //
130	D-CRLREV/499/2026 CRLREV/457/2026	BICHITRA BIHARI GHOSAL VS KALYANI BANARJEE @ GHOSAL	RAMANI KANTA PATTANAIAK VS	/ /0 A.D.J.,SALIPUR(Cuttack) CRA/0000017/2025
131	D-CRLREV/19862/2026 CRLREV/458/2026	BINOD KUMAR HEMBRAM VS GYANENDRA PRATAP SINGH	SIDDHARTH GOUTAM DAS VS	/ /0 2ND A.D.J., BARIPADA(Mayurbhanj) CRA/0000022/2024
132	D-CRLREV/19647/2026 CRLREV/459/2026	SUNIL KUMAR SETH VS DEBASIS SAHOO	PRABIN DAS VS	/ /0 A.D.J.,TALCHER(Anugul) CRA/0000003/2022
133	D-CRLREV/19064/2026 CRLREV/460/2026	SANKARSAN JANA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	/ /0 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats) CRA/0000009/2024
134	D-CRLREV/17326/2026 CRLREV/461/2026	SK. JINUL HAQUE VS STATE OF ODISHA	BHARAT JALLI VS	BHADRAK RURAL /726 /2025 S.D.J.M.,BHADRAK(Bhadrak) MIS.CASE/0000366/2025
135	D-CRLREV/19724/2026 CRLREV/462/2026	BENAZIR BIBI VS REPUBLIC OF INDIA	SIDHANT DWIBEDI VS	BHUBANESWAR CBI /12 /2018 SPECIAL C.J.M.(CBI),BHUBANESWAR(K) Spe/0000001/2020
136	D-CRP/27650/2026 CRP/37/2026	SANGRAM KESHARI BHANJDEO VS	JAGAJIBAN PRADHAN VS	/ / 2ND ADDL. CIVIL JUDGE (SD) BARIPADA

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137	D-FAO/19419/2026 FAO/806/2026	WELL FARE BUILDING AND ESTATE PVT.LTD. M.C. OF PANCHAYAT HIGH SCHOOL, SANTOSH PUR, GANJAM VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	IA/0000021/2025 // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000881/2016
138	D-FAO/28272/2026 FAO/807/2026	AMARENDRA PANDA VS STATE OF ODISHA	AKASH KUMAR BORAL VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000047/2021
139	D-FAO/24870/2026 FAO/808/2026	GOURISHANKAR BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000422/2013
140	D-FAO/20698/2026 FAO/809/2026	TAPASWINI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000460/2015
141	D-FAO/21856/2026 FAO/810/2026	THE MANAGER LEGAL, M/S. UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LIMITED, KOLKATA VS SANJUKATA MOHAPATRA	ADARSH KUMAR VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000136/2019
142	D-ITA/28351/2026 ITA/6/2026	PCIT,BHUBANESWAR VS RASHMI RANJAN BEURA	SUBASH CHANDRA MOHANTY,SR.S.C (I.T) VS	// () //
143	D-MACA/29843/2026 MACA/630/2026	MANAGER, LEGAL, SHRIRAM GENERAL INSURANCE COMPANY LTD,BHUBANESWAR VS SHARMISTHA BARIK	GIRIJA PRASAD DUTTA VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000140/2023
144	D-MACA/18114/2026 MACA/631/2026	M/S.CHOLAMANDALAM MS GIC LTD.,CHENNAI VS SAKUNTALA SAHOO	GIRIJA PRASAD DUTTA VS	// II MACT,CUTTACK(Cuttack) Mac/0000449/2016
145	D-MACA/29141/2026 MACA/632/2026	NATIONAL INSURANCE COMPANY LTD., CUTTACK VS PRIYABRATA PRADHAN	SABITA RANJAN PATTHAIK VS	// 4TH M.A.C.T., KAMAKHYANAGAR(Dher Mac/0000022/2022
146	D-MACA/16920/2026 MACA/633/2026	THE REGIONAL MANAGER, RELIANCE GENERAL INSURANCE COMPANY LTD,KHURDA VS MARLIJ KINDO	RIPADUTTA VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000049/2023
147	D-MACA/29083/2026 MACA/634/2026	MANOJ KUMAR ROUT@ MUKESH VS BHAGHYADHAR RAY	SUSANT KUMAR MOHANTY VS	// II MACT,CUTTACK(Cuttack) MIS.CASE/0000732/2017

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148	D-MACA/29176/2026 MACA/635/2026	AMRIT MINZ VS DILESWAR SAGADIA	AKSHAYA KUMAR SAHOO VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000043/2024
149	D-MACA/28043/2026 MACA/636/2026	ORIENTAL INSURANCE CO. LTD, BHUBANESWAR VS MANORANJAN MOHANTY	PRASANTA KUMAR MAHALI VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000318/2019
150	D-MACA/18130/2026 MACA/637/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD,BHUBANESWAR VS PUSPAKESHI PATTANAIK	PRASANTA KUMAR MAHALI VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000564/2018
151	D-RPFAM/28376/2026 RPFAM/173/2026	MINAKETAN SAHOO VS RINKY SAHOO @ MENAKA	SAPAN KUMAR LENKA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000151/2020
152	D-RPFAM/29825/2026 RPFAM/174/2026	GIRIJA PRASAD PARIDA VS BANISHREE RAI	SATYA PRAKASH SATPATHY VS	// JUDGE,FAMILY COURT,JEYPORE(Koraput) Crp/0000040/2024
153	D-RPFAM/29307/2026 RPFAM/175/2026	KUMAR DEV AKARSHITA BEHARDOLAI@SRI KUMAR DEV AKARSHITA BEHERDOLAI VS LILIMA KARJEE	SUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT AT PARALAKHEMUR Crp/0000056/2024
154	D-RPFAM/29994/2026 RPFAM/176/2026	JAGA NAG VS PRIYATAMA NAG	JNYANANANDA PANDA VS	// JUDGE FAMILY COURT, BHAWANIPATNA Crp/0000008/2025
155	D-RSA/24701/2026 RSA/335/2026	NUSRAT FATMA VS LALITA PATRA	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000046/2025
156	D-RSA/27563/2026 RSA/336/2026	THE SECRETARY, BOARD OF SECONDARY EDUCATION, ODISHA VS SHOAIB AKHTAR	SANKURU SUDHAKAR RAO (SR. ADV.) VS	// DIST.AND SESSIONS JUDGE,BARGARH RFA/0000052/2024
157	D-RSA/27552/2026 RSA/337/2026	PABITRA KUMAR MAHARANA VS GANESWAR MAHARANA	SUBHADUTTA ROUTRAY VS	// A.D.J.,KODALA(Ganjam) RFA/0000004/2024
158	D-RSA/27688/2026 RSA/338/2026	GANDARAM BEHERA VS PANA SAGRIA	PRASHANTA KUMAR NAYAK VS	// A.D.J.,KANTABANJI(Balangir) RFA/0000051/2016
159	D-RSA/28477/2026	MANGILAL BOTHRA	LAXMAN PRADHAN	//

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	RSA/339/2026	VS PRADEEP AGARWALA	VS	2ND A.D.J.,ROURKELA(Sundargarh) RFA/0000208/2010
160	D-RVWPET/27082/2026 RVWPET/157/2026	STATE OF ODISHA VS VENKATESWAR PRAHARAJ	SATYABRATA MOHANTY,A.G.A VS	// () //
161	D-TRP(C)/30033/2026 TRP(C)/203/2026	SUDIPTA MOHAPATRA VS BISWANATH PATRA	LALATENDU RAY VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000077/2026
162	D-TRP(C)/29747/2026 TRP(C)/204/2026	NATISHA PRIYADARSHINI VS N. SANDEEP CHOUDHURY	SATYAJIT MOHAPATRA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000062/2026
163	D-TRP(C)/29429/2026 TRP(C)/205/2026	SNIGDHA MISHRA VS BIKASH KUMAR DASH	SWARUP KUMAR PATNAIK VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000177/2026
164	D-TRPCRL/19344/2026 TRPCRL/54/2026	RAJESH KUMAR DORA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOTPAD /149 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000014/2026
165	D-WA/25077/2026 WA/928/2026	REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR VS UMAKANTA KAR	TARANANDA PATTANAYAK VS	// () //
166	D-WA/25102/2026 WA/929/2026	REGISTRAR, UTKAL UNIVERSITY,BHUBANESWAR VS SUSANTA KUMAR MOHANTY	TARANANDA PATTANAYAK VS	// () //
167	D-WA/26891/2026 WA/930/2026	REGISTRAR, UTKAL UNIVERSITY,BHUBANESWAR VS MAHENDRA KUMAR MUDULI	TARANANDA PATTANAYAK VS	// () //
168	D-WA/28262/2026 WA/931/2026	STATE OF ODISHA VS UMAKANTA BISWAL	DEBASISH TRIPATHY,A.G.A VS	// () //
169	D-WA/28527/2026 WA/932/2026	RAJKISHOR SAHU VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// () //
170	D-WA/30017/2026 WA/933/2026	RASMITA MISHRA VS	JNANESH MOHANTY VS	// ()

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171	D-WA/28357/2026 WA/934/2026	STATE OF ODISHA PRINCIPAL SECRETARY TO GOVT. OF ODISHA,HEALTH AND FAMILY WELFARE DEPT. VS SARAT KUMAR PRADHAN	DEBASHIS TRIPATHY,A.G.A VS	// // 0 //
172	D-WA/29555/2026 WA/935/2026	STATE OF ODISHA VS DR. AMIYA KUMAR MOHANTY	SASWAT DAS,A.G.A VS	// 0 //
173	D-WA/29525/2026 WA/936/2026	SUJATA SINGH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
174	D-WA/28346/2026 WA/937/2026	STATE OF ODISHA VS BHAGAT SETH	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
175	D-WA/28348/2026 WA/938/2026	STATE OF ODISHA VS ABHAYA KUMAR NAYAK	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
176	D-WP(C)/30086/2026 WP(C)/20906/2026	HARIHAR PATEL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
177	D-WP(C)/29926/2026 WP(C)/20907/2026	M/S B.K.ENTERPRISES, ANGUL VS DEPUTY DIRECTOR (REV)EMPLOYEES STATE INSURANCE CORPORATION, KHURDA	SOMANATH MISHRA VS	// 0 //
178	D-WP(C)/30088/2026 WP(C)/20908/2026	MANAS RANJAN PANIGRAHI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
179	D-WP(C)/30238/2026 WP(C)/20909/2026	RAKESH KAR VS INDUSIND BANK LTD., MUMBAI	RAJJEET ROY VS	// 0 //
180	D-WP(C)/29792/2026 WP(C)/20910/2026	ITISHREE NAYAK VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
181	D-WP(C)/27732/2026 WP(C)/20911/2026	ANUPAM GHOSH VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //

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182	D-WP(C)/28174/2026 WP(C)/20912/2026	SURESH PRASAD PADHY VS BHUBANESWAR DEVELOPMENT AUTHORITY	LALITENDU MISHRA VS	// 0 //
183	D-WP(C)/28598/2026 WP(C)/20913/2026	MANGULU KSHETI VS STATE OF ODISHA	MANORANJAN DASH VS	// 0 //
184	D-WP(C)/29778/2026 WP(C)/20914/2026	M/S ANUSHA B. K. D JOINT VENTURE (JV) VS EAST COAST RAILWAY, BHUBANESWAR	SIDHANT DWIBEDI VS	// 0 //
185	D-WP(C)/24251/2026 WP(C)/20915/2026	SANTOSH KUMAR BALIARSINGH VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
186	D-WP(C)/28196/2026 WP(C)/20916/2026	SRUSTHIDHARA NAYAK VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
187	D-WP(C)/28697/2026 WP(C)/20917/2026	SUNIL KUMAR MANGARAJ VS STATE OF ODISHA	JAGAMOHAN PATTANAIK VS	// 0 //
188	D-WP(C)/28895/2026 WP(C)/20918/2026	P. AJAY LAXMAN REDDY VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
189	D-WP(C)/28698/2026 WP(C)/20919/2026	AJODHI CHARANA PANDA VS UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //
190	D-WP(C)/29774/2026 WP(C)/20920/2026	BHISMA NAIK VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
191	D-WP(C)/28890/2026 WP(C)/20921/2026	J.V.BANGARAYYA VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
192	D-WP(C)/28940/2026 WP(C)/20922/2026	ASHOK KUMAR NAYAK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
193	D-WP(C)/28798/2026	FALCON REAL ESTATE (P) LTD, CUTTACK ROAD, BHUBANESWAR	PRAVAT RANJAN SUTAR	//

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	WP(C)/20923/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/29929/2026	GROTECH LANDSCAPE DEVELOPERS PVT. LTD., NEW DELHI	ARYA TRIPATHY	//
	WP(C)/20924/2026	VS THE DEPUTY DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION, JHARSUGUDA SUB REGIONAL OFFICE	VS	0 //
195	D-WP(C)/29016/2026	SAMGAR NAG	KAMALA KANTA NAYAK	//
	WP(C)/20925/2026	VS CHAIRMAN-CUM-MANAGING DIRECTOR, OSRTC,	VS	0 //
196	D-WP(C)/18942/2026	SHIVSANKAR MOHANTY		//
	WP(C)/20926/2026	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/30030/2026	SUNIL KUMAR BHOI	SISIR DAS	//
	WP(C)/20927/2026	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/30108/2026	LAXMIDHAR SAHOO	DEEPALI MAHAPATRA	//
	WP(C)/20928/2026	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/28747/2026	ARAKHITA MALLIK	AKSHAYA KUMAR PANDEY	//
	WP(C)/20929/2026	VS STATE OF ODISHA	VS	0 //
200	D-WP(C)/29981/2026	PRAMODINI PANIGRAHI	BHOJARAJ SETH	//
	WP(C)/20930/2026	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/30213/2026	BRUNDABAN CHHATOI	ABINASH ROUTRAY	//
	WP(C)/20931/2026	VS STATE OF ODISHA	VS	0 //
202	D-WP(C)/29985/2026	JASMIN RANI MISHRA	BHOJARAJ SETH	//
	WP(C)/20932/2026	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/29499/2026	SUNARAM SINGH	JAYANANDA JENA	//
	WP(C)/20933/2026	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/28752/2026	SANDHYARANI DASH	ASHOK DAS	//
	WP(C)/20934/2026	VS	VS	0

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205	D-WP(C)/29628/2026 WP(C)/20935/2026	STATE OF ODISHA RAMA CHANDRA MISHRA VS	ANKITA MUKHERJI VS	// // 0
206	D-WP(C)/30192/2026 WP(C)/20936/2026	STATE OF ODISHA THE KHANDADHAR PVT. INDUSTRIAL TRAINING INSTITUTE, SUNDERGARH VS	GOPAL PRASAD JENA VS	// // 0
207	D-WP(C)/29705/2026 WP(C)/20937/2026	STATE OF ODISHA PUSTAM ROUT VS	BIRAJA PRASANNA DAS VS	// // 0
208	D-WP(C)/30056/2026 WP(C)/20938/2026	STATE OF ODISHA SUBHALAXMI SAHOO VS	ATUL TRIPATHY VS	// // 0
209	D-WP(C)/29643/2026 WP(C)/20939/2026	STATE OF ODISHA BHIBUTI BHUSAN BEHERA VS	ARUNA NAYAK VS	// // 0
210	D-WP(C)/29762/2026 WP(C)/20940/2026	STATE OF ODISHA SUBASH CHANDRA PATRA VS	TRILOCHAN DASH VS	// // 0
211	D-WP(C)/30075/2026 WP(C)/20941/2026	THE DIVISIONAL COMMERCIAL MANAGER, SECUNDARABAD RAILWAY DIVISION, TELENGANA DR. PRAMILA KHADANGA VS	AVIJIT PATNAIK VS	// // 0
212	D-WP(C)/29650/2026 WP(C)/20942/2026	STATE OF ODISHA PRASAD KUMAR NAYAK VS	ARUNA NAYAK VS	// // 0
213	D-WP(C)/30039/2026 WP(C)/20943/2026	STATE OF ODISHA SMRUTI RANJAN MOHAPATRA VS	ATUL TRIPATHY VS	// // 0
214	D-WP(C)/29041/2026 WP(C)/20944/2026	STATE OF ODISHA KUNTALA MINZ @ KISAN VS	BIBHUTI BHUSAN SWAIN VS	// // 0
215	D-WP(C)/30044/2026 WP(C)/20945/2026	SUB COLLECTOR, KUNCHINDA, SHYAMAKANTA PANDA VS	ATUL TRIPATHY VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/30234/2026 WP(C)/20946/2026	SANDHARANI PANDA@SANDHYARANI PADHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
217	D-WP(C)/29135/2026 WP(C)/20947/2026	BALI SAHOO VS STATE OF ODISHA	JIBAN KANTA PATTANAIK VS	// 0 //
218	D-WP(C)/30428/2026 WP(C)/20948/2026	ABHISEK BADAJENA VS STATE OF ODISHA	SANJIBANI MISHRA VS	// 0 //
219	D-WP(C)/29251/2026 WP(C)/20949/2026	PRAHALLAD BISWAL VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
220	D-WP(C)/29673/2026 WP(C)/20950/2026	RANJAN KUMAR TALUKDAR VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
221	D-WP(C)/29209/2026 WP(C)/20951/2026	BHARAT BEHERA @ BHARAT CHANDRA BEHERA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
222	D-WP(C)/30286/2026 WP(C)/20952/2026	ALEX INSTITUTE OF MEDICAL SCIENCE, KHURDA VS THE CHAIRMAN, ODISHA NURSES AND MIDWIVES REGISTRATION COUNCIL AND ORS, BHUBANESWAR	SASWAT KUMAR ACHARYA VS	// 0 //
223	D-WP(C)/29292/2026 WP(C)/20953/2026	HEMANTA KUMAR GARTIA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
224	D-WP(C)/29986/2026 WP(C)/20954/2026	SHIBA CHARAN NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
225	D-WP(C)/29311/2026 WP(C)/20955/2026	BAIKUNTHANATH SATPATHY VS CHAIRMAN CUM MANAGING DIRECTOR OSRTC, KHURDA	KAMALAKANTA NAYAK VS	// 0 //
226	D-WP(C)/29126/2026 WP(C)/20956/2026	BISWARANJAN PATNAIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
227	D-WP(C)/30243/2026	SANKAR HEMBRAM @ SHANKAR HEMBRAM	SURYAKANTA DWIBEDI	//

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	WP(C)/20957/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/30009/2026	RATIRANJAN MOHAPATRA	SUBASH CH PANI	//
	WP(C)/20958/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/29675/2026	SUBHRANSU PATRA	SUBHADUTTA ROUTRAY	//
	WP(C)/20959/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/29219/2026	PARAMESWAR BEHERA	KRUSHNA CHANDRA RATH	//
	WP(C)/20960/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/29742/2026	JUGALA MAHAKUR	PRASANTA KUMAR SATAPATHY	//
	WP(C)/20961/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/30006/2026	OMM SAIRAM SHG SUNAKHALA, BHAPUR, NAYAGARH	AMITAV TRIPATHY	//
	WP(C)/20962/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/29769/2026	HEMANTA SENAPATI	SAIBRATA RATH	//
	WP(C)/20963/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/28535/2026	PRAMOD KUMAR BEHERA	BIJAYA KUMAR PARIDA 2	//
	WP(C)/20964/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/30470/2026	MANIKA PARIDA	BISWAJIT MOHANTY	//
	WP(C)/20965/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/29223/2026	BRAJENDRA PALEI	KRUSHNA CHANDRA RATH	//
	WP(C)/20966/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/29333/2026	DEVARAJ PANDA	BHABANI SHANKAR MISHRA	//
	WP(C)/20967/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/29263/2026	PURENDRA MOHANTA	KRUSHNA CHANDRA RATH	//
	WP(C)/20968/2026	VS	VS	0

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239	D-WP(C)/30093/2026 WP(C)/20969/2026	STATE OF ODISHA BHAGIRATHI SAHOO VS UNION OF INDIA	JAGAMOHAN PATTANAIAK VS	// // 0 //
240	D-WP(C)/29903/2026 WP(C)/20970/2026	DR.BIPIN BIHARI PANDA VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
241	D-WP(C)/29271/2026 WP(C)/20971/2026	JAGANNATH BEHERA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
242	D-WP(C)/29138/2026 WP(C)/20972/2026	SIPRA DASHBABU VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
243	D-WP(C)/29140/2026 WP(C)/20973/2026	SWARUPA JENA VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
244	D-WP(C)/30184/2026 WP(C)/20974/2026	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
245	D-WP(C)/28793/2026 WP(C)/20975/2026	BIJAYA KUMAR MUDULI VS UNION OF INDIA	AFRAAZ SUHAIL VS	// 0 //
246	D-WP(C)/30002/2026 WP(C)/20976/2026	MAA PARBATI DEVI SHG, FATEGARH, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
247	D-WP(C)/29142/2026 WP(C)/20977/2026	KAMAL KUMAR MAJHI VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
248	D-WP(C)/29995/2026 WP(C)/20978/2026	KISHOR CHANDRA PATEL VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
249	D-WP(C)/29145/2026 WP(C)/20979/2026	SHRABANI BALA MAHALLIK VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //

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250	D-WP(C)/30437/2026 WP(C)/20980/2026	BIRENDRA KUMAR SAMAL VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
251	D-WP(C)/29992/2026 WP(C)/20981/2026	BHAKTARAM BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
252	D-WP(C)/29878/2026 WP(C)/20982/2026	NILAKANTHESWAR SHG, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
253	D-WP(C)/30388/2026 WP(C)/20983/2026	KHIROD CHANDRA SAHOO VS STATE OF ODISHA	ABINASH SWAIN VS	// 0 //
254	D-WP(C)/30200/2026 WP(C)/20984/2026	PARESH NATH SAHU VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //
255	D-WP(C)/27835/2026 WP(C)/20985/2026	PRABHATI DEHURI VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //
256	D-WP(C)/29136/2026 WP(C)/20986/2026	JAYANTA KUMAR BISWAL VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
257	D-WP(C)/30121/2026 WP(C)/20987/2026	LAXMIDHAR JALLY VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
258	D-WP(C)/29797/2026 WP(C)/20988/2026	SANTOSH KUMAR SETHI VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
259	D-WP(C)/30125/2026 WP(C)/20989/2026	BIRANCHI NARAYAN PRADHAN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
260	D-WP(C)/29715/2026 WP(C)/20990/2026	JAGANNATH DAS VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //
261	D-WP(C)/30041/2026	M/S.CHANDAN SECURITY SERVICES, CUTTACK	SATYA RANJAN PATI	//

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	WP(C)/20991/2026	VS JAYPUR MUNICIPALITY JEYPUR, KORAPUT	VS	0 //
262	D-WP(C)/29718/2026 WP(C)/20992/2026	BASANTI MOHANTY VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //
263	D-WP(C)/29799/2026 WP(C)/20993/2026	LOKANATH NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
264	D-WP(C)/30623/2026 WP(C)/20994/2026	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
265	D-WP(C)/30520/2026 WP(C)/20995/2026	RAMACHANDRA BHANJA VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// 0 //
266	D-WP(C)/22233/2026 WP(C)/20996/2026	APPOLO CONSULTANCY AND CONSTRUCTION PVT.LTD, BHUBANESWAR VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
267	D-WP(C)/29883/2026 WP(C)/20997/2026	MAA SANKULAI SELF-HELP GROUP (SHG), BANDHASAHI, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
268	D-WP(C)/29966/2026 WP(C)/20998/2026	SMITA BHUTIA VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// 0 //
269	D-WP(C)/30311/2026 WP(C)/20999/2026	MARGARET PANIGRAHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
270	D-WP(C)/26143/2026 WP(C)/21000/2026	LILI PRAVA SAHOO VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// 0 //
271	D-WP(C)/28899/2026 WP(C)/21001/2026	PRAMOD MUDULI VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
272	D-WP(C)/29720/2026 WP(C)/21002/2026	RANJITA DAS VS	PRAVAT CHANDRA MOHANTY VS	// 0

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273	D-WP(C)/30526/2026 WP(C)/21003/2026	STATE OF ODISHA BIBHUTI BHUSAN PRADHAN VS	SAROJ KUMAR PADHY VS	// // 0
274	D-WP(C)/29635/2026 WP(C)/21004/2026	STATE OF ODISHA YERRA SRINIVASA NAIDU VS	SWAPNA KUMAR OJHA VS	// // 0
275	D-WP(C)/29527/2026 WP(C)/21005/2026	UNION OF INDIA GOURANGA CHARAN ROUT @ GOURANGA ROUT VS	NIKUNJA KUMAR ROUT VS	// // 0
276	D-WP(C)/29853/2026 WP(C)/21006/2026	STATE OF ODISHA M/S BISWA DISTRIBUTOR, PHULBANI VS	KAJAL SAHOO VS	// // 0
277	D-WP(C)/29667/2026 WP(C)/21007/2026	STATE TAX OFFICER OF CT AND GST, CT AND GST CIRCLE, PHULBANI SUBODH CHANDRA MAJHI VS	SUBHADUTTA ROUTRAY VS	// // 0
278	D-WP(C)/29356/2026 WP(C)/21008/2026	STATE OF ODISHA Y.SRINIVASA RAO VS	NIHAL RATH VS	// // 0
279	D-WP(C)/29175/2026 WP(C)/21009/2026	STATE OF ODISHA JANARDAN PRAHARAJ VS	GOURI MOHAN RATH VS	// // 0
280	D-WP(C)/30062/2026 WP(C)/21010/2026	STATE OF ODISHA GOKULANANDA SAHOO VS	ASHOK KUMAR ROUT VS	// // 0
281	D-WP(C)/29831/2026 WP(C)/21011/2026	STATE OF ODISHA MANAGING COMMITTEE OF TENTULIAPALLI PRIMARY AGRICULTURAL COOPERATIVE SOCIETY, NAYAGARH VS	AMBARISAMOD, VS	// // 0
282	D-WP(C)/29588/2026 WP(C)/21012/2026	STATE OF ODISHA DILESWARI JENA VS	NIHAL RATH VS	// // 0
283	D-WP(C)/30621/2026 WP(C)/21013/2026	STATE OF ODISHA M/S. SIS LIMITED, KHORDHA VS	HARIPAD MOHANTY VS	// // 0
		UNION OF INDIA		//

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284	D-WP(C)/30193/2026 WP(C)/21014/2026	BATAKRUSHNA SETHI VS STATE OF ODISHA	ASIT KUMAR NAYAK VS	// 0 //
285	D-WP(C)/29765/2026 WP(C)/21015/2026	DAMBARUDHAR SAMAL VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
286	D-WP(C)/30653/2026 WP(C)/21016/2026	AJIT KUMAR PARIDA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
287	D-WP(C)/29233/2026 WP(C)/21017/2026	BAIKUNTHA NATH SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
288	D-WP(C)/29205/2026 WP(C)/21018/2026	PRAMOD KUMAR BARIK VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
289	D-WP(C)/30581/2026 WP(C)/21019/2026	SUJATA PATTANAIAK VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
290	D-WP(C)/28790/2026 WP(C)/21020/2026	FALCON REAL ESTATE (P) LTD, CUTTACK ROAD VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
291	D-WP(C)/29963/2026 WP(C)/21021/2026	GEOTECH AIRBORNE INDIA PRIVATE LTD, MUMBAI VS ODISHA MINING CORPORATION LTD (OMC), BHUBANESWAR	ABHIJEET DAS VS	// 0 //
292	D-WP(C)/29976/2026 WP(C)/21022/2026	HAREKRISHNA PARIDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
293	D-WP(C)/28869/2026 WP(C)/21023/2026	GHANASHYAM SAHU VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
294	D-WP(C)/30037/2026 WP(C)/21024/2026	MANAGING COMMITTEE OF RADHA KRISHNA U.P(M.E) SCHOOL, DHENKANAL VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //
295	D-WP(C)/29708/2026	KANDURI CHARAN MOHANTY	BHAKTA RANJAN BARIK	//

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	WP(C)/21025/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/29061/2026 WP(C)/21026/2026	DR.PRAGATIKA PAIKARAY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
297	D-WP(C)/30083/2026 WP(C)/21027/2026	PRASANNA KUMAR SAHOO VS PURNA CHANDRA SAHOO	SUSHANTA KUMAR JOSHI VS	// 0 //
298	D-WP(C)/29017/2026 WP(C)/21028/2026	PRADIP SWAIN VS STATE OF ODISHA	AKHAND VS	// 0 //
299	D-WP(C)/30245/2026 WP(C)/21029/2026	SHANTILATA MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
300	D-WP(C)/30028/2026 WP(C)/21030/2026	MANAGING COMMITTEE OF ROHITA LAXMI U.P.(ME) SCHOOL, DHENKANAL VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
301	D-WP(C)/26494/2026 WP(C)/21031/2026	BINOD KUMAR SINGH VS TPNODL, KEONJHAR	SATRUGHNA DASH (A) VS	// 0 //
302	D-WP(C)/30029/2026 WP(C)/21032/2026	MANAGING COMMITTEE OF DIHASAHI U.P. (M.E.) SCHOOL, DHENKANAL VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
303	D-WP(C)/29840/2026 WP(C)/21033/2026	RATNAMANI TANDIA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
304	D-WP(C)/30196/2026 WP(C)/21034/2026	SUBHASHREE DALABEHERA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
305	D-WP(C)/30413/2026 WP(C)/21035/2026	UGRASEN SWAIN VS BRANCH MANAGER, TATA CAPITAL LTD, BHUBANESWAR	BRAJA MOHAN SARANGI VS	// 0 //
306	D-WP(C)/30106/2026 WP(C)/21036/2026	RATNAKAR BEHERA VS	AMIT PRASAD BOSE VS	// 0

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307	D-WP(C)/30658/2026 WP(C)/21037/2026	STATE OF ODISHA KETAKI MALLICK VS STATE OF ODISHA	ABINASH ROUTRAY VS	// // 0 //
308	D-WP(C)/30415/2026 WP(C)/21038/2026	SANJAYA KUMAR MALLICK VS STATE HEAD, INDUSIND BANK LTD., BHUBANESWAR	BRAJA MOHAN SARANGI VS	// 0 //
309	D-WP(C)/29852/2026 WP(C)/21039/2026	TARINI PRASAD DAS VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
310	D-WP(C)/29858/2026 WP(C)/21040/2026	BICHITRA NARAYAN MISHRA VS UNION OF INDIA	SIDHARTHA SANKAR RAY (2) VS	// 0 //
311	D-WP(C)/30684/2026 WP(C)/21041/2026	JAYANTA KUMAR SAMANTARAY VS STATE OF ODISHA	ADITYA NARAYAN DAS VS	// 0 //
312	D-WP(C)/28820/2026 WP(C)/21042/2026	BASUDEV BEHERA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
313	D-WP(C)/30134/2026 WP(C)/21043/2026	HADIBANDHU DASH VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
314	D-WP(C)/30218/2026 WP(C)/21044/2026	MADANSUNDAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
315	D-WP(C)/29873/2026 WP(C)/21045/2026	BUDHADEV BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
316	D-WP(C)/30224/2026 WP(C)/21046/2026	BISHNUPRIYA MOHAPATRA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
317	D-WP(C)/30222/2026 WP(C)/21047/2026	HAMID CHANDRA MAHANTA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //

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318	D-WP(C)/10947/2026 WP(C)/21048/2026	MURALIDHAR DASH VS COLLECTOR, BALASORE	AVIJIT PATNAIK VS	// 0 //
319	D-WP(C)/28923/2026 WP(C)/21049/2026	SHANTI PANDEY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
320	D-WP(C)/30608/2026 WP(C)/21050/2026	DR.KALA CHAND DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
321	D-WP(C)/30360/2026 WP(C)/21051/2026	KEDAR CHANDRA MISHRA VS STATE OF ODISHA	MANASI SETHI VS	// 0 //
322	D-WP(C)/29900/2026 WP(C)/21052/2026	SAROJAKANTA MAHAPATRA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
323	D-WP(C)/17446/2026 WP(C)/21053/2026	RADHA RANI PADHI VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //
324	D-WP(C)/28823/2026 WP(C)/21054/2026	SANJUKTA PRADHAN VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
325	D-WP(C)/30496/2026 WP(C)/21055/2026	JYOTIKISHORE APAT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
326	D-WP(C)/30132/2026 WP(C)/21056/2026	SURAJ KUMAR SETHI VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
327	D-WP(C)/29826/2026 WP(C)/21057/2026	AHALYARANI SAMAL VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
328	D-WP(C)/29905/2026 WP(C)/21058/2026	AGASTI SAHU VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
329	D-WP(C)/30516/2026	ABHAYA KUMAR DEBTA	KUNAL KUMAR SWAIN	//

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	WP(C)/21059/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/30482/2026	ASWINI KUMAR BARIK	KUNAL KUMAR SWAIN	//
	WP(C)/21060/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/17791/2026	DR.KIHOR CHANDRA PATRA	DURGESH NARAYAN RATH	//
	WP(C)/21061/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/29794/2026	NEPOLEON MAHALIK	PRAVAT CHANDRA MOHANTY	//
	WP(C)/21062/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/30080/2026	BASUDEV SWAIN	KUNAL KUMAR SWAIN	//
	WP(C)/21063/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/30521/2026	MANAGING COMMITTEE OF TRISAKTI HIGH SCHOOL, KUIO, ANGUL	KUNAL KUMAR SWAIN	//
	WP(C)/21064/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/30527/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, DIHAGAON, NAYAGARH	KUNAL KUMAR SWAIN	//
	WP(C)/21065/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/30595/2026	DEVI PRASAD PADHEE	SANGRAM JENA	//
	WP(C)/21066/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/28811/2026	FALCON REAL ESTATE (P) LTD, CUTTACK ROAD	PRAVAT RANJAN SUTAR	//
	WP(C)/21067/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/30589/2026	SRINIBAS SABAT	SANGRAM JENA	//
	WP(C)/21068/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/30504/2026	MANORANJAN MAHANTA	KUNAL KUMAR SWAIN	//
	WP(C)/21069/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/28804/2026	FALCON REAL ESTATE (P) LTD, CUTTACK ROAD, BHUBANESWAR	PRAVAT RANJAN SUTAR	//
	WP(C)/21070/2026	VS	VS	0

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341	D-WP(C)/20712/2026 WP(C)/21071/2026	STATE OF ODISHA PRATIVA DAS VS	SUBHADUTTA ROUTRAY VS	// // ()
342	D-WP(C)/28852/2026 WP(C)/21072/2026	STATE OF ODISHA STEEL AUTHORITY OF INDIA, SUNDARGARH VS	AKASH ACHARYA VS	// // ()
343	D-WP(C)/30524/2026 WP(C)/21073/2026	THE DISTRICT CONSUMER DISPUTES REDRESSAL COMMISSION, SUNDARGARH MANAGING COMMITTEE OF SARAT CHANDRA PANDA MEMORIAL HIGH SCHOOL, KANAKPUR VS	KANAK KUMAR SWAIN VS	// // ()
344	D-WP(C)/30614/2026 WP(C)/21074/2026	STATE OF ODISHA DR.RAJENDRA KUMAR MAHAPATRA VS	SANGRAM JENA VS	// // ()
345	D-ABLAPL/20121/2026 ABLAPL/7937/2026	STATE OF ODISHA CHANDRA CHHATAR VS	SOUMYA RANJAN DAS VS	// BARGARH SADAR /211 /2017 ()
346	D-ABLAPL/20019/2026 ABLAPL/7938/2026	STATE OF ODISHA D. SANTOSH REDDY VS	PRAKASH KUMAR MISHRA VS	// // ()
347	D-ABLAPL/20251/2026 ABLAPL/7939/2026	STATE OF ODISHA DHANESWAR SAHU VS	SARAT KUMAR JENA VS	// // ()
348	D-ABLAPL/20022/2026 ABLAPL/7940/2026	STATE OF ODISHA BIKILI @ NILAKANTHA NAIK VS	SATYASHREE MOHANTY VS	// // ()
349	D-ABLAPL/16281/2026 ABLAPL/7941/2026	STATE OF ODISHA KALIA SWAIN VS	SANTOSH KUMAR MAHANTY VS	// // ()
350	D-ABLAPL/20045/2026 ABLAPL/7942/2026	STATE OF ODISHA TUTU GOUDA VS	SANTOSH KUMAR MAHANTY VS	// // ()
351	D-ABLAPL/17713/2026 ABLAPL/7943/2026	STATE OF ODISHA KAMALESH SAMADDER VS C.B.I.	RAMESH CHANDRA MAHARANA VS	// // /0 ()

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352	D-ABLAPL/18052/2026 ABLAPL/7944/2026	PRATAP KUMAR PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
353	D-ABLAPL/18926/2026 ABLAPL/7945/2026	MATIA PRADHAN VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh 2(B)CC/0000002/2026
354	D-ABLAPL/19438/2026 ABLAPL/7946/2026	SANDIP MALLIK @ SANDEEP MALLIK @ KRASI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	DHENKANAL TOWN /56 /2026 () //
355	D-ABLAPL/18054/2026 ABLAPL/7947/2026	SARAT CHANDRA GOCHHAYAT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
356	D-ABLAPL/19695/2026 ABLAPL/7948/2026	PINTU NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BELLAGUNTHA /202 /2026 () //
357	D-ABLAPL/18863/2026 ABLAPL/7949/2026	KAMALINI DAS @ KITI @ KAMALINI MOHAPATRA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	ERASAMA /150 /2026 () //
358	D-ABLAPL/19697/2026 ABLAPL/7950/2026	SAMEER KUMAR PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SINGHADWAR PS /9 /2014 () //
359	D-ABLAPL/19709/2026 ABLAPL/7951/2026	TAPAN DALEI @ TAPAN KUMAR DALEI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	KHANTAPADA /227 /2026 () //
360	D-ABLAPL/18055/2026 ABLAPL/7952/2026	TILOTTAMA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
361	D-ABLAPL/19728/2026 ABLAPL/7953/2026	SRIKANT JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
362	D-ABLAPL/19173/2026 ABLAPL/7954/2026	SATYABADI BEHERA VS STATE OF ODISHA	DEBASNAN DAS VS	PATKURA /120 /2026 () //
363	D-ABLAPL/18058/2026	BIDYADHAR SAHU	BYOMAKESH TRIPATHY	/ /0

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	ABLAPL/7955/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/20152/2026 ABLAPL/7956/2026	AJIT KHAN VS STATE OF ODISHA	BHARAT JALLI VS	BARANGA /79 /2026 () //
365	D-ABLAPL/19884/2026 ABLAPL/7957/2026	SANTOSH KUMAR JENA @ BAPINA VS STATE OF ODISHA	ABHAS MOHANTY VS	BIDANASI /175 /2026 () //
366	D-ABLAPL/19589/2026 ABLAPL/7958/2026	PRADEEP KUMAR SAMAL @ TIMA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MAHABIROD /123 /2026 () //
367	D-ABLAPL/19664/2026 ABLAPL/7959/2026	KANHA PADHIALI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /180 /2026 () //
368	D-ABLAPL/19685/2026 ABLAPL/7960/2026	SIBU @ RAKESH MALLIK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK TOWN /336 /2026 () //
369	D-ABLAPL/20149/2026 ABLAPL/7961/2026	SK MOZAHID HOSSAIN QUADRI @ RICKY VS STATE OF ODISHA	BHARAT JALLI VS	PURUNABAZAR /179 /2026 () //
370	D-ABLAPL/20153/2026 ABLAPL/7962/2026	ARATI SETHI VS STATE OF ODISHA	BHARAT JALLI VS	BEGUNIA P.S. /102 /2026 () //
371	D-ABLAPL/18059/2026 ABLAPL/7963/2026	SANJUKTA SETHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
372	D-ABLAPL/19787/2026 ABLAPL/7964/2026	LAXMIPRIYA PRADHAN VS STATE OF ODISHA	SMRUTI RANJAN RAO VS	BAGHAMARI /112 /2024 () //
373	D-ABLAPL/18198/2026 ABLAPL/7965/2026	SABUDDIN SAHA VS STATE OF ODISHA	RAJJEET ROY VS	BALIAPAL /265 /2026 () //
374	D-ABLAPL/20169/2026 ABLAPL/7966/2026	PADMINIPARASETH VS	SAROJ KUMAR ROUTRAY VS	TUMUDIBANDHA /52 /2026 ()

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375	D-ABLAPL/19147/2026 ABLAPL/7967/2026	STATE OF ODISHA SUBRATA KUMAR MALLIK @ SUBRAT KUMAR TANI VS	MANORANJAN DAS VS	// DHENKANAL TOWN /56 /2026 ()
376	D-ABLAPL/20261/2026 ABLAPL/7968/2026	STATE OF ODISHA SUMANTA BASANTARA VS	KEDAR SANKAR SAHU VS	// KHAMAR /225 /2026 ()
377	D-ABLAPL/18936/2026 ABLAPL/7969/2026	STATE OF ODISHA SATYAM NAIK VS	BIDYADHAR PANDA VS	// SAMBALPUR SADAR /175 /2026 ()
378	D-ABLAPL/18947/2026 ABLAPL/7970/2026	STATE OF ODISHA RAMAMANI PAHI VS	LALITENDU BHUYAN VS	// NANDIPADA /182 /2026 ()
379	D-ABLAPL/18265/2026 ABLAPL/7971/2026	STATE OF ODISHA MADHUSUDAN DAS VS	TARUN KUMAR BISWAL VS	// BALICHANDRAPUR /102 /2026 ()
380	D-ABLAPL/19279/2026 ABLAPL/7972/2026	STATE OF ODISHA NARESH BARISAL VS	BIDHUBHUSAN NAYAK VS	// JANKIA P.S. /410 /2026 ()
381	D-ABLAPL/18552/2026 ABLAPL/7973/2026	STATE OF ODISHA GIRIDHARI SAMAL VS	SMRUTI RANJAN ROUT VS	// NISCHINTAKOILI /180 /2026 ()
382	D-ABLAPL/19295/2026 ABLAPL/7974/2026	STATE OF ODISHA SUSHENDRA PARICHHA VS	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /163 /2018 ()
383	D-ABLAPL/19408/2026 ABLAPL/7975/2026	STATE OF ODISHA JAGAN MALIK VS	SUSANTA KUMAR LENKA VS	// INFOVALLY UPD BHUBANESWAR /236 ()
384	D-ABLAPL/20151/2026 ABLAPL/7976/2026	STATE OF ODISHA MANOJ KUMAR SAHU VS	BHARAT JALLI VS	// BARANGA /79 /2026 ()
385	D-ABLAPL/18592/2026 ABLAPL/7977/2026	STATE OF ODISHA LAMBODARA @LAMBODAR BALIYARSINGH @ BALIARSINGH VS	BHAWANI PRASAD TRIPATHY VS	// JODAPADAR /62 /2026 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/19991/2026 ABLAPL/7978/2026	BARADA PRASAD ROUT @ BARADA ROUT VS STATE OF ODISHA	SIDHARTHA MISHRA VS	TIRTOL /328 /2026 () //
387	D-ABLAPL/19411/2026 ABLAPL/7979/2026	RANA RAM VS STATE OF ODISHA	DHANANJAYA MUND VS	DHARAMGARH /263 /2026 () //
388	D-ABLAPL/19434/2026 ABLAPL/7980/2026	MUNA @ MANOJ KUMAR PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /96 /2026 () //
389	D-ABLAPL/18648/2026 ABLAPL/7981/2026	PATUA JENA @ RAJENDRA JENA @ PATUA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAMARDA /56 /2023 () //
390	D-ABLAPL/18658/2026 ABLAPL/7982/2026	SUNDAR SHYAM SATPATHY VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	KHARIAR /79 /2026 () //
391	D-ABLAPL/19958/2026 ABLAPL/7983/2026	MADHUSUDAN PRADHAN VS STATE OF ODISHA	JULU KHANSAMA VS	KISINDA /30 /2026 () //
392	D-ABLAPL/19966/2026 ABLAPL/7984/2026	BRAHMANANDA DAS VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	Maitri Vihar PS /175 /2026 () //
393	D-ABLAPL/20198/2026 ABLAPL/7985/2026	ANIL GOCHHAYAT VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	NIMAPADA /241 /2021 () //
394	D-ABLAPL/20056/2026 ABLAPL/7986/2026	BISWAJIT BEHURA @ BISWAJIT DAS @ CHINTU VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	GOP /198 /2026 () //
395	D-ABLAPL/19623/2026 ABLAPL/7987/2026	PRASANNA KUMAR PAIKRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /223 /2026 () //
396	D-ABLAPL/19624/2026 ABLAPL/7988/2026	SANGRAM KESHARI JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KENDRAPARA SADAR /402 /2026 () //
397	D-ABLAPL/19967/2026	SK. INTAJUDDIN BOX	PRAVASH CHANDRA JENA	JALESWAR /361 /2026

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	ABLAPL/7989/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/19635/2026 ABLAPL/7990/2026	JAYANTA KUMAR SAMAL VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	MALGODOWN /221 /2026 () //
399	D-ABLAPL/19968/2026 ABLAPL/7991/2026	NARAYAN SUBUDHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ITAMATI /207 /2026 () //
400	D-ABLAPL/20357/2026 ABLAPL/7992/2026	MADHURIMA MISHRA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	JATNI P.S. /319 /2019 () //
401	D-ABLAPL/19971/2026 ABLAPL/7993/2026	SATRUGHANA @ SHATRUGHNA BALIARSINGH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	PURI TOWN /372 /2026 () //
402	D-ABLAPL/19638/2026 ABLAPL/7994/2026	RAGHUNATH PANGI @ KUNA PANGI VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /219 /2020 () //
403	D-ABLAPL/20363/2026 ABLAPL/7995/2026	PRAVIN KUMAR SIROHIA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	PURI TOWN /229 /2024 () //
404	D-ABLAPL/19972/2026 ABLAPL/7996/2026	DAMODAR ROUT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHURDA MODEL /295 /2026 () //
405	D-ABLAPL/19981/2026 ABLAPL/7997/2026	UTTAM KUMAR BISWAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KHAIRA /8 /2026 () //
406	D-ABLAPL/19639/2026 ABLAPL/7998/2026	BIKASH SAMAL VS STATE OF ODISHA	MANORANJAN DAS VS	ANGUL TOWN /528 /2026 () //
407	D-ABLAPL/20246/2026 ABLAPL/7999/2026	AJAYA KUMAR SHA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /240 /2025 () //
408	D-ABLAPL/19986/2026 ABLAPL/8000/2026	SUNIL KUMAR NAHAK VS	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /498 /2024 ()

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409	D-ABLAPL/20024/2026 ABLAPL/8001/2026	STATE OF ODISHA ASHOK MISHRA @ ASHOK KUMAR MISHRA VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /163 /2020 ()
410	D-ABLAPL/19811/2026 ABLAPL/8002/2026	STATE OF ODISHA SARFARAZ KHAN @ ROHIT KHAN VS	BALARAM NAYAK VS	// KENDRAPARA SADAR /385 /2026 ()
411	D-ABLAPL/20026/2026 ABLAPL/8003/2026	STATE OF ODISHA TRILOCHAN MOHAPATRA VS	PRINCE PATNAIK VS	// BRAHMAGIRI /209 /2026 ()
412	D-ABLAPL/20027/2026 ABLAPL/8004/2026	STATE OF ODISHA KISHAN LAL AGRAWAL @ KISHAN KUMAR AGRAWAL VS	SIDHARTHA DAS VS	// BARGARH /307 /2026 ()
413	D-ABLAPL/20040/2026 ABLAPL/8005/2026	STATE OF ODISHA SANTOSH SAHOO @ SANTOSH KUMAR SAHOO VS	BIRAJA PRASAD NANDA VS	// KANIHA /118 /2026 ()
414	D-ABLAPL/18092/2026 ABLAPL/8006/2026	STATE OF ODISHA TRILOCHAN NAIK VS	RAJJEET ROY VS	// INDUASTRIAL,NISA /147 /2026 ()
415	D-ABLAPL/20047/2026 ABLAPL/8007/2026	STATE OF ODISHA AMIYA RANJAN CHAUDHARY @ CHOUDHURY VS	JAGADIP SAHOO VS	// CHAKAPADA PS /67 /2025 ()
416	D-ABLAPL/20145/2026 ABLAPL/8008/2026	STATE OF ODISHA GYANARANJAN DHAL VS	NIRANJAN LENKA VS	// CHANDUA /99 /2026 ()
		STATE OF ODISHA		//